

ORDER SHEET

12/1

In the Central Administrative Tribunal
IN THE HIGH COURT OF JUDICATURE AT ALLAHABAD

Registration No. 17 of 1986

Chandra Kishore Shukla vs. General Manager, Ordnance
Equipment Factory, Kanpur.

Date	Note of progress of proceedings and routine orders	Date to which case is adjourned
1	2	3
8-1-1986	Hon. Justice S. Zaher Hasan, V.C. Hon. Member Ajay Johni Hon. Member D.S. Misra The learned counsel wants two weeks' time. Put up on 24-1-1986 as prayed.	
24-1-1986	<u>Office report</u> Sri K. S. S. S. Counsel for respondents wants 3 weeks' time to file reply (vide letter date 24-1-86)	
24-1-1986	Hon. S. Zaher Hasan, V.C. Hon. Ajay Johni, Member. Counsel for respondents prays for three weeks' time to file a reply. Put up on 18-2-86.	18-2-86 V.P. Singh Member
	V.C. Member	